nt>
Title: Requests the Central Government to accede the demands of University and college teachers to implement the pay scales as recommended by University Grants Commission.

श्री लालू प्रसाद (मधेपुरा) : अध्यक्ष जी, यह अस्पृश्यतावादी सरकार

... (व्यवधान)

PROF. A.K. PREMAJAM (BADAGARA): Sir, every time the senior Members are disturbing. I am not allowed to speak. Every time, he is rising up. I am not disturbing anyone... (Interruptions).

MR. CHAIRMAN: I have called her three-four times.

PROF. A.K. PREMAJAM :Mr. Chairman, Sir, I may be permitted to raise a very important matter before this august House. A large number of university and college teachers from across the country nearing more than a lakh are marching to Parliament House today in response to a call given by the All India Federation of University and College Teachers' Organisation. Their legitimate demand is to get the pay scales as recommended by U.G.C. implemented by the Government.

In this connection, I may submit that the All India Federation of University and College Teachers' Organisation has given a call for an all India indefinite strike from August 11 onwards. If the strike starts, it will lead to many difficulties as far as student population is concerned and this will disturb the entire working of the colleges and universities also. It is a very serious matter which will affect the entire nation.

Therefore, I appeal to the Government, especially the hon. Minister for Human Resource Development, to sympathetically consider their legitimate demands and not drag the university teachers all over the country into the strike as has happened in the case of postal employees. Their strike was dragged for more than seven days. I once again appeal to the Government to look into the matter and just try to implement it immediately... (Interruptions).

">SHRI RUPCHAND PAL (HOOGLY): Sir, the Government should respond to this. Thousands of university teachers are demonstrating outside the Parliament House... (Interruptions)

">SHRI N.K. PREMCHANDRAN (QUILON): Sir, I have given notice on the same subject.

">SHRIMATI GEETA MUKHERJEE (PANSKURA): Sir, the Government is not giving sanction to the recommendations of the University Grants Commission. That is the most important thing. That is one of their demands. The Government should immediately respond on this.

MR. CHAI RMAN :Shri Premchandran, you can say that you endorse the same.

SHRI N.K. PREMCHANDRAN :I am endorsing what has been stated. In the year 1986, the Fourth UGC Pay Commission was constituted and 12 years have elapsed since then. After the Fourth Pay Commission, now the Fifth Pay Commission was also constituted. A committee has been constituted under the Chairmanship of Prof. Rastogi and its recommendations have been accepted by the UGC. ... (Interruptions)

MR. CHAIRMAN: Nothing will go on record. Shri Premchandran, you were to endorse and not make any speech. Shri Prabhunath Singh.

(Interruptions) *

SHRI RUPCHAND PAL (HOOGLY): Sir, the Government should respond.

">

श्री रघुवंश प्रसाद सिंह (वैशाली): सभापति महोदय, देश भर के गवर्मेंट कालेज टीचर्स एसोसिएशनों की ओर से दिल्ली में आए हुए लोगों का हम स्वागत करते हैं और सरकार से पुरजोर मांग करते हैं कि उनकी मांगें मान ली जाएं जिससे शिक्षा में सुधार हो।

"> ">

*m06

">

श्री प्रभुनाथ सिंह :सभापति जी, माननीय सदस्या ने जो मामला उठाया है वह बहुत महत्वपूर्ण है। आज पूरे देश से लोग दिल्ली आए हैं और दिल्ली में रैली निकाल कर संसद की ओर आ रहे हैं। उनकी दो मुख्य मांगें हैं-एक तो यू.जी.सी.द्वारा सुझाए गए वेतनमानों को लागू किया जाए और दूसरी मांग है कि उनकी उम्र दो साल बढाई जाए।

सभापति महोदय, इसी से जुड़ा हुआ एक और मामला है और वह है बिहार में जे.पी.यूनीवर्सिटी में १० दिन से ताला लगा हुआ है। वहां इसलिए तालाबंदी हुई है कि बिहार सरकार के जो निर्णय हुए हैं वे दूरदर्शितापूर्ण नहीं हैं, अदूरदर्शितापूर्ण हैं। जे.पी.यूनीवर्सिटी के कर्मचारियों का मासिक वेतन का भुगतान ९९ लाख रुपए होता है, लेकिन जो बिहार सरकार ने आदेश दिया था उसके अनुसार स्थानीय कालेज जगदम के २० कर्मचारियों का बकाया ८८ लाख रुपए का भुगतान हो गया और जो जून मास का बकाया ९९ लाख रुपए का भुगतान था वह नहीं हुआ। इसलिए मेरा कहना यह है कि एक ओर एक कालेज के कर्मचारियों की मांग मान ली जाती है और दूसरी ओर यूनिवर्सिटी के अन्य कर्मचारियों की वैसी ही मांग नहीं मानी जाती है। इसलिए जे.पी. यूनिवर्सिटी के लोग वहां तालाबंदी किए हुए हैं।

... (व्यवधान)

सभापति महोदय :आप भारत सरकार से क्या मांग करना चाहते हैं, वह बताइए।

श्री प्रभुनाथ सिंह :सभापति महोदय, भारत सरकार के अधीन तो पूरा देश ही आता है। जहां कहीं भी देश में कोई बात होती है, तो उस मामले को संसद में उठाया जा सकता है और उस पर सरकार को कार्रवाई करनी चाहिए।

... (व्यवधान)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) *

----

* Not Recorded

डा. राम लखन सिंह (भिण्ड): सभापति महोदय, मैं बहुत महत्वपूर्ण मामला उठाना चाहता हूं।

... (व्यवधान)

सभापति महोदय : आपने नोटिस नहीं दिया है। इसलिए आपका नाम लिस्ट में नहीं है।

डा. राम लखन सिंह :सभापति महोदय, मैं आपका संरक्षण चाहता हूं। मैंने लिखकर दिया है।

... (व्यवधान)

MR. CHAIRMAN: I told you that if you had given the notice, your name would have been in the list. You have not given the notice. Your name is not there in the list.

... (Interruptions)

MR. CHAIRMAN: Please do not disturb. You have not given the notice. If your name is not there in the list, then it means that you have not given the notice. You can give the notice for tomorrow. I am telling you that you

can raise this matter tomorrow. Please do not disturb.

... (Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions)*

MR. CHAIRMAN: I am telling you that you have not given the notice. You can give the notice tomorrow.

डा. राम लखन सिंह : सभापति महोदय, मुझे अत्यन्त महत्वपूर्ण मामले को संसद में उठाने की अनुमति दी जाए।

... (व्यवधान)

मैं आपका संरक्षण चाहता हूं।

सभापति महोदय : ऐसे कैसे संरक्षण देंगे? आपने लिखकर दिया होता, तो यहां आपका नाम होता।

... (व्यवधान)

सभापति महोदय :सारे गंभीर मामले उठाए हैं।

... (Interruptions)

MR. CHAIRMAN: There are a number of people whose names are in this List. How can I give you a chance? Your name is not here. I will not tolerate this.

रिकार्ड में कुछ नहीं जाएगा।

... (व्यवधान)

(Interruptions) *

MR. CHAIRMAN: You give notice. You will get a chance tomorrow, not now. Your name is not there in the List.

आपने दस बजे से पहले नोटिस क्यों नहीं दिया?

... (व्यवधान)

MR. CHAIRMAN : Nothing will go on record.

(Interruptions) *

MR. CHAIRMAN : Please do not interrupt like this. Nothing will go on record. (Interruptions)*